

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4784  
TO BE ANSWERED ON 23<sup>rd</sup> MARCH, 2018**

**OBC RESERVATION IN PG MEDICAL AND DNB**

**4784. SHRI GANESH SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that in the previous academic year *i.e.* 2017-18 only 165 seats in PG Medical & DNB were allotted to OBCs out of around 8000 seats;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of the seats allotted to OBCs since inception of reservation;
- (d) whether it is a fact that in Tamil Nadu State not a single OBC candidate out of 700 seats has been benefited, if so, the reasons therefor; and
- (e) whether in the current year 2018- 19, the reservation policy will be implemented in letter and spirit for OBCs and SCs/STs, if so, the details thereof and if not, the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (e): As per the provisions of Post-Graduate Medical Education Regulations, 2000, Directorate General of Health Services, Ministry of Health & Family Welfare is the Designated Authority for counseling for admission to Diploma and MD/MS courses for the 50% All India Quota seats of the contributing States, all postgraduate courses in Medical Educational Institutions of the Central Government, Universities established by an Act of Parliament and the Deemed Universities. The counselling for admission to all remaining seats lies with the respective State Government and no data is maintained by the Central Government.

Directorate General of Health Services informed that as per the Order of the Hon'ble supreme Court in WP (C) No. 138 of 2006, there is 15% reservation for SC and 7.5% for ST candidates in All India Quota from the academic year 2007-08 onwards. The Central Educational Institutions (Reservations in Admission) Act, 2006 provides for 27% reservation is earmarked for OBC candidates in Central Institutes of the country in All India Quota from the year 2008-09 onwards. Further, each State has its own reservation policy for admissions in Medical colleges in their State.

Directorate General of Health Services further informed that from the year 2012 onwards, the data of allotted seats to OBCs in Central Institutions is as follows:

| Year | No of OBC seats |
|------|-----------------|
| 2012 | 41              |
| 2013 | 39              |
| 2014 | 43              |
| 2015 | 42              |
| 2016 | 76              |
| 2017 | 78              |

National Board of Examination (NBE) informed that in the year 2017, it has offered 161 OBC seats in DNB courses and 131 seats were allotted. Further, from the year 2012 to 2017, NBE has allotted 550 OBC seats in DNB courses. NBE also informed that in the case of DNB courses, it does not own or control any of its accredited hospitals / institutes. Reservation status at a particular institution / hospitals / medical college is provided by the respective institution based on the roster maintained by them.

The reservation policy for the respective category candidates is being implemented by the Directorate General of Health Services in accordance with the Order of the Hon'ble Supreme Court and Central Educational Institutions (Reservations in Admission) Act, 2006.